

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA



OA. 350/88/2020

Date of order: 27.01.2021

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

***JAGMOHAN PRASAD GUPTA
VS.
S. E. RAILWAY***

For the Applicant :Mr. J. P. Gupta, Counsel

For the Respondents : Mr. K. Sarkar, Counsel

O R D E R (Oral)

Per Ms. Bidisha Banerjee, JM:

Mr. J. P. Gupta, Id. Counsel replacing Mr. C. Sinha, Id. Counsel for applicant

submits that order of the revisional authority has been issued and the same is brought on record. He wishes to withdraw the present OA and file it afresh.

2. Accordingly, the OA is disposed of as withdrawn with liberty to the applicant to file afresh.



(Dr. Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

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